

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/2447/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Goswami,  
Member,  
MACT, Sonitpur, Tezpur.

Dated Guwahati the 21 May, 2021.

Sub: Earned Leave and headquarter leave permission.

Ref:- Your Letter No. MACT(S)/358, dtd. 19.05.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted 17 (seventeen) days Earned Leave w.e.f. 20.05.2021 to 05.06.2021 (suffixing 06.06.2021) along with permission to leave the headquarter, with your official vehicle, at his own cost, from the morning of 20.05.2021 till the morning of 07.06.2021. Further, You have been allowed to handover charge to the District & Sessions Judge, Sonitpur, Tezpur before proceeding on leave.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/2448<sup>2450</sup>/A, dated 21.5.2021

Copy to:-

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. The Principal Accountant General (A&E), Assam, Guwahati, for information.  
A copy of duly filled in leave application in prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
3. The Project Manager, Gauhati High Court, Guwahati.

**JT.REGISTRAR (VIGILANCE)**